

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100042/2016	The State Of Vikhroli Police Station. Vs IMRAN MOHAMMAD RAIS PATHAN.	Adv. Tiwari
(Main Matter POCSO SPL CASE/0100042/2016)				
Sub Matter: POCSO SPL CASE/0100042/2016				
<u>ARGUMENTS</u>				
2	POCSO SPL CASE	100189/2016	THE STATE OF NAVGHAR POLICE STATION. Vs ANVAR HUSEAN ABDUAL KALAM SHAIKH.	Adv. Prakash Wagh
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100122/2014	The State Bandra P.S Vs Dosan Saviya Gabriel Mendas	
4	POCSO SPL CASE	100299/2015	The State of Kanjurmarg Police Station Vs Umesh Baliram Koli	
5	POCSO SPL CASE	100399/2015	The State of V.B.Nagar Police Station. Vs Anil Nandram Soni	
<u>CHARGE</u>				
6	POCSO SPL CASE	100012/2019	The State of Shahu Nagar Police Station Vs Yusuf Ali Sayyed and other 01	PP
7	POCSO SPL CASE	100013/2019	The State of Dharavi Police Station Vs Aatif Aalam Shaikh and Others 01	PP
8	POCSO SPL CASE	100092/2019	The State of Mankhurd Police Station Vs Rajaram Shaymrao Sapkal and Ors. 08	PP

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9	POCSO SPL CASE	100119/2019	The State of Bhandup Police Station Vs Shaharukh @ Musrak Jammu Ansari	PP
10	POCSO SPL CASE	100121/2019	The State of DCB CID Unit 12 Vs Arwaz Firoj Shaikh	PP
11	POCSO SPL CASE	100151/2019	The State of Maharashtra - Dharavi Police Station Vs Mayur Laxman Shinde	PP
12	POCSO SPL CASE	100444/2019	The State of Maharashtra - Parksite Police Station Vs Rajendra Popat Kale	PP
<u>REPLY/SAY</u>				
13	SPL.CASE	100902/2020	STATE GOVERNMENT DHARAWI POLICE STATION Vs ABDUL AJIJ SHAIKH @ CHINTU	PP
<u>APPEARANCE</u>				
14	POCSO SPL CASE	100702/2018	The State of N.M. Joshi Marg Police Station Vs Sandeep Rajaram Sakte	PP
15	SPL.CASE	130/2020	The State of Maharashtra - Wadala T. T. Police Station Vs Vinayak Shivram Bhise	PP
16	SPL.CASE	145/2020	The State of Maharashtra - R.C.F. Police Station Vs Kishor Dagdu Borude	PP
17	SPL.CASE	153/2020	The State of Maharashtra - R.C.F. Police Station Vs Rajesh Pandurang Satve	PP
18	SPL.CASE	100378/2020	The State of Maharashtra - Dharavi Police Station Vs Abdul Waris Mohammad Dilshad Sayyed @ Sameer @ Chiya	PP

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19	REMAND APPL POCSO	100447/2020	STATE GOVERNMENT DHARAWI POLICE STATION Vs ABBDUL AJIJ ABBDUL HAMID	PP
20	REMAND APPL POCSO	100489/2020	The state of Maharashtra through Dharavi Police Station, Mumbai Vs Mohan Karpan Devendra @ Murgan	PP
21	SPL.CASE	100716/2020	The State Of Santacruz Police Station Vs Prakash Yashwant Sarwade	PP
22	SPL.CASE	100717/2020	The State Of Santacruz Police Station Vs Prakash Yashwant Sarwade	PP
23	SPL.CASE	100727/2020	The State Shivaji Nagar Police Station Vs Lalmohamd Noormohmad Shaikh	PP
24	SPL.CASE	100728/2020	The State RCF Police Station Vs Irfan Shakir Ali Khan	PP
25	SPL.CASE	100733/2020	The State Of Deonar Police Station Vs Rizwan Hasamuddin Sawant and anr	PP
26	SPL.CASE	100819/2020	The State of Maharashtra through Dharavi Police Station, Mumbai Vs Mohan Karpan Devendra @ Murgan	PP
<u>REPORT</u>				
27	POCSO SPL CASE	100691/2013	The State Mahim P Stn Vs Mohd. Imran Shafijul shaikh and anr	

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<u>HEARING</u>				
1	ABA	100189/2020	Anand Dinkar Parkar Vs State R C F Police Station	Kavita N Rathod
2	ABA	100323/2020	Anusaya Vishnu Ingale And Anr. Vs State Trombay Police Station	Ganesh B Shinde
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100217/2014	The State Dharavi P.S Vs ketan Velji Wagadiya	
4	POCSO SPL CASE	100280/2014	The State Dharavi P.S Vs Dipak Naza Devdiya	
5	POCSO SPL CASE	100145/2016	THE STATE OF DEONAR POLICE STATION. Vs RIYAZ @ TIPU AKHTAR ALAM MANSURI AND ANOTHER 01	
6	POCSO SPL CASE	100001/2019	The State of Gaodevi Police Station Vs Uday Ramesh Paal	PP
<u>CHARGE</u>				
7	POCSO SPL CASE	100261/2015	THE STATE OF KURLA RLY. POLICE STATION. Vs TOUSIF HARUN PATHAN.	
8	POCSO SPL CASE	100009/2016	The State of Mankhurd Police Station. Vs RAMDAS BALU VAKSHE.	
9	POCSO SPL CASE	100035/2016	The State of L.T. Marg Police Staton. Vs TUKARAM BHIKU KADAM.	
10	POCSO SPL CASE	100093/2018	The State Mahim Police Station Vs Amanulla Gndhar Khan and 1 Accud.	

(Main Matter ABA/0100063/2018)

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11	POCSO SPL CASE	100644/2018	The State of Cuffe Parade Police Station Vs Rajkumar Shivcharan Sahani	PP
12	POCSO SPL CASE	100704/2018	The State of Shivaji Park Police Station Vs Rajababu Gangaram Verma	PP
<u>ORDER</u>				
13	POCSO SPL CASE	100419/2017	The State Trombay Police Station Vs Jayanand Arjunraw kanpure and other 3	
<u>COMPLIANCE</u>				
14	POCSO SPL CASE	100192/2018	The State of Vikhroli Police Station Vs Gautam Bhagwan Dere	
(Main Matter REMAND APPL POCSO/0100059/2018)				
<u>APPEARANCE</u>				
15	SPL.CASE	159/2020	The State of Maharashtra -V.B. Nagar Police Station Vs Mohammad Shaukat Salim Shaikh	PP
16	REMAND APPL POCSO	100465/2020	The state of Maharashtra through Shivaji Nagar Police Station, Mumbai Vs Mohd. Afasar Makbul Ahamad Kureshi	PP
17	SPL.CASE	100751/2020	The State - Dharavi Police Station, Mumbai Vs Anwarali @ Salman Mustakalli Shekh	PP
18	SPL.CASE	100765/2020	The State of Maharashtra Through Ghatkopar Police Station Vs Mohd. Afzal Mohd. Umar Shaikh	PP

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19	SPL.CASE	100792/2020	The State Of Chunabhatti Police Station Vs Shamshad Aalam Harun Ahmed Khan	PP
20	SPL.CASE	100898/2020	STATE GOVERNMENT OF SHIVAJINAGAR POLICE STATION GOVANDI , MUMBAI Vs Mohamad Afsar Maqbul Ahmad Qureshi	SPP

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1	POCSO SPL CASE	100514/2014	The State of Maharashtra Vs Shanwaj@Shanu Asfaq Shaikh	
(Main Matter REMAND APPL POCSO/0100460/2014)				
2	POCSO SPL CASE	100130/2015	THE STATE OF MEGHWADI POLICE STATION. Vs SAKINA ISTIYAK SIDDHIKI AND ANOTHER 01	
<u>CHARGE</u>				
3	POCSO SPL CASE	100037/2019	The State of Shivaji Nagar Police Station Vs Salman Zamid Ali Khan and others 02	PP
<u>ORDER</u>				
4	SPL.CASE	100685/2020	The State of Maharashtra through Dr. D. B. Marg Police Station, Mumbai. Vs Dilip Ram Kap	PP
<u>APPEARANCE</u>				
5	POCSO SPL CASE	100019/2019	The State of Mahim Police Station Vs Shahbaaz @ Savej Mohd. Ansar Ansari	PP
6	POCSO SPL CASE	100471/2019	The State of Maharashtra - Kanjur Marg Police Station Vs Ajay Ratilal Solanki	PP
7	SPL.CASE	93/2020	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohammad Anjar Anul huq Pathan @ Chottu	PP
8	REMAND APPL POCSO	100481/2020	The State of Maharashtra Vs Salim Salauddin Choudhari	PP
9	SPL.CASE	100694/2020	The State Of Ghatkopar Police Station Vs Mangaldip Nekiram Kumar	PP

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10	SPL.CASE	100720/2020	The State Of Nagpada Police Station Vs Mohd. Khalid Mohd. Salim Nurani and anr	PP

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1	POCSO SPL CASE	100161/2016	THE STATE OF DCB CID UNIT-IV Vs ISH NARAYAN DALSIAR YADAV @ BACCHA YADAV AND ORS.02	
<u>CHARGE</u>				
2	POCSO SPL CASE	100135/2018	The State of Tilak Nagar Police Station Vs Harish Rajaram Tambe	
(Main Matter REMAND APPL POCSO/0100049/2018)				
3	POCSO SPL CASE	100677/2018	The State of Agripada Police Station Vs Ramesh Valji Maheda	PP
4	POCSO SPL CASE	100685/2018	The State of Mankhurd Police Station Vs Shamsher @ Raju jane Alam and others	PP
5	REMAND APPL POCSO	100486/2020	Dharavi Police Station Vs Ketan Sunil Bhoir	PP
6	SPL.CASE	100881/2020	The state - Antop Hill Police Station, Mumbai Vs Nadim Harun Shaikh	PP
<u>APPEARANCE</u>				
7	SPL.CASE	128/2020	The State of Maharashtra- Mahim Police Station Vs Aakash Kalpana Nadar	APP
8	REMAND APPL POCSO	100457/2020	STATE GOVERNMENT Pant Nagar P. Stn. Vs Dinesh Devidas Devkare	
9	REMAND APPL POCSO	100460/2020	The State of Maharashtra through DCB CID, Mumbai Vs Shounak Supratim Mukharji	PP

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10	SPL.CASE	100805/2020	The State of Maharashtra through Mulund Police Station Vs Tribhuvan Chotelal Nai	PP
